



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-142/2021 in
OA-494/2021**

This the 23rd day of September, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mrs. Ritu Sharma, aged 51 years,
W/o Sh. Vipul Sharma,
Working as PGT(Chem.), in K.V. Golemarket, New Delhi.
R/o A16, 2nd Floor, New Rajinder Nagar,
New Delhi – 110060.
2. V.Shobhan Babu, aged 53 years,
S/o Sh. V. Anthaiah,
Working as PGT(Chem) in K.V. Karimnagar.
R/o 1.21.307, Chittaraiah Colony, Venkatapuram,
Secunderabad – 500015.
3. Ashok Kumar Pathak, aged 51 years,
S/o Late Sh. JagdishPathak,
Working as PGT(Hindi) in K.V. No. 1, Barauni.
R/o Williams Town, Behind Rani Kothi,
B.Deoghar (Jharkhand).
4. Baboo Singh Rathore, aged 50 years,
S/o Sh. Amar Singh Rathore,
Working as PGT(Physics) in K.V. No.3, AFS,
Bikaner(Raj).
R/o 10/958, Malviya Nagar, Jaipur (Raj).
5. A.K. Singh, aged 49 years,
S/o Late Sh. U.N. Singh,
Working as PGT(English) in
K.V. Shalimar Bagh, New Delhi.
R/o 266-267, Ground Floor, Pocket 7, Sector 24,



Rohini, Delhi – 85.

...Petitioners

(through Mr. Yogesh Sharma, Advocate)

Versus

Ms. Nidhi Pandey,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.

...Respondent

(through Sh. U.N. Singh, Advocate)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

This Contempt Petition has been filed alleging non-compliance of Tribunal's order dated 25.07.2019 passed in OA-2572/2016.

2. Learned counsel for both the parties submit that the Tribunal's order dated 25.07.2019 passed in OA-2572/2016 has been duly complied with.
3. In view of the above, Contempt Petition is closed.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

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